

10

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 392/BB/2018	For admission	Sec 252	M/s Mangala Builders Pvt Ltd	R C Venkatesh Rao, PCS	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

01. R.C. Venkatesh Rao
98450 65943

for
petition.

ORDER

Heard Shri R.C.Venkatesh Rao, PCS for the Petitioner. Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Petitioner counsel is directed to collect notice from the Registry and serve it on ROC, Karnataka and file proof of service. ROC is directed to file his report within a period of 3 weeks. Post the case for final hearing on 30.07.2018.

Member(T)

Prema Murray - Steno.

Member(J)